

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'D' BENCH,
NEW DELHI

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND
SHRI KULDIP SINGH, JUDICIAL MEMBER

ITA No. 1593/DEL/2015
[A.Y 2011-12]

Lepakshi Handicraft Emporium
B-6, State Emporium Complex
Baba Kharak Singh Marg,
Connaught Place, New Delhi

Vs.

The I.T.O
TDS Ward - (50)3
New Delhi

PAN : DELLO 2856 A

[Appellant]

[Respondent]

Date of Hearing : 11.07.2018

Date of Pronouncement : 12.07.2018

Assessee by : None

Revenue by : Shri Amit Jain, Sr. DR

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER,

This appeal by the assessee is preferred against the order of the Commissioner of Income Tax [Appeals]-41, New Delhi dated 12.01.2015 pertaining to A.Y 2011-12.

2. None put in appearance on behalf of the assessee when the appeal was called for hearing today i.e. 11.07.2018 nor any request for adjournment was filed. The notice of hearing was duly served on the assessee through Registered AD post. This gives an impression that the assessee is not interested in pursuing the appeal filed. We, therefore, have no option but to dismiss the appeal preferred by the assessee, placing reliance on the ratio of decisions in the following cases:-

1. *CIT Vs Multiplan (India) Pvt. Ltd. 38 ITD 320 (Del);*

2. *Late Tukoji Rao Holkar vs CWT (1996) 223 ITR 480 (MP)*

3. In the result, the appeal of the assessee in ITA No. 1593/DEL/2015 is dismissed.

The order is pronounced in the open court on 12.07.2018.

Sd/-

**[KULDIP SINGH]
JUDICIAL MEMBER**

Sd/-

**[N.K. BILLAIYA]
ACCOUNTANT MEMBER**

Dated: 12th July, 2018

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr.PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	